COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN APPEAL NO. 108 OF 2014

19th December, 2018 Dated:

Hon'ble Mr. Justice N. K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.	Versu	Review Petitioner(s)
Power Company of Karnataka & Ors.		Respondent(s)
Counsel for the Review Petitioner(s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Apoorva Mishra Mr. Shresth Sharma
Counsel for the Respondent(s)	:	Mr. Sanjay Jain, Sr. Adv. Mr. D. L. Chidananda Ms. Rhea Verma for R-2

<u>ORDER</u>

List this matter for hearing on **02.01.2019**, as agreed by the learned counsel for the appearing parties.

(S.D. Dubey) **Technical Member** (Justice N. K. Patil) Judicial Member

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